

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 134, 185, 131 and 151 of 2012

Dated : 19th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 134 of 2012

The Bihar Electricity Board ... Appellant(s)

Versus

**Bihar Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Kr. Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-3&5

Appeal No. 185 of 2012

The Bihar Electricity Board ... Appellant(s)

Versus

**Bihar Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Kr. Shah

Counsel for the Respondent(s) : Mr. Nand Sharma (Rep) for R-1
Ms. Swapna Seshadri for R-6,7,11,13
16, 36, 41 & 42

Appeal No. 131 of 2012

Bihar Chamber of Commerce ... Appellant(s)

Versus

**Bihar Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Mohit Kr. Shah

Appeal No. 151 of 2012

The Bihar Electricity Board ... Appellant(s)

Versus

**Bihar Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Kr. Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-6,8 & 10

ORDER

Heard the Learned counsel for the parties for sometime.

Post the matter for further hearing on **25.09.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
(Technical Member)**

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